## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4670 ANSWERED ON:12.08.2014 TRANSFER POLICY IN CRPF Galla Shri Jayadev

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to adopt a new transfer policy for Non- Gazetted Personnel of Central Reserve Police Force (CRPF) Personnel;
- (b) if so, whether a number of personnel are opposing this policy;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government has appointed a Committee to look into the nuances of the proposed policy; and
- (e) if so, the details thereof and the time by which the Committee is likely to submit its report?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJU)

(a) to (e): For the transfer of Non-Gazetted (Executive) personnel in the Central Reserve Police Force (CRPF) a new transfer policy was proposed by the CRPF. MHA has received a few anonymous representations against some of the provisions in the said policy apprehending that the same may, inter alia, tamper with the basic structure of the Force and affect its all-India character.

The Government constituted a Committee under the Chairmanship of Additional Secretary, MHA, having members from MHA and CRPF, to examine various aspects of the aforesaid policy. The Committee has since submitted its report to the Government which is under examination.